

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO.231
TO BE ANSWERED ON 21ST JULY 2023

DISCREPANCIES IN GARIB KALYAN ANNA YOJANA

231 # SHRI RAM SHAKAL:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Government distributes free ration under Garib Kalyan Anna Yojana;
- (b) if so, the details thereof;
- (c) whether any discrepancies regarding distribution have come to the notice of Government;
- (d) if so, the number of discrepancies reported during the last three years; and
- (e) the measures taken by Government to remove these discrepancies?

A N S W E R

**MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)**

(a) & (b): The Central Government to remove the financial burden of the poor beneficiaries and to ensure nationwide uniformity and effective implementation of the Act, has decided to provide food grains free of cost to Antyodaya Anna Yojana (AAY) households and Priority Households (PHH) beneficiaries under the National Food Security Act, 2013 (NFSA), for a period of one year beginning from 1st January 2023. As per Central Government decision, inter-alia two food subsidy schemes have been subsumed as Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY). Under this scheme free foodgrains are being distributed through Targeted Public Distribution System (TPDS) from 1st January 2023.

(c) to (e): The Targeted Public Distribution System (TPDS) is operated under the joint responsibility of the Central and the State/UT Governments, wherein the operational responsibilities pertain with the State/UT. Hence, as and when complaints for NFSA or any State/UT are received in the Department from individuals, organizations, through media reports etc. regarding any irregularities in the functioning of the TPDS i.e. leakage/ diversion of subsidized foodgrains, regarding issuance of ration cards, complaints regarding fair price shop functioning etc. they are forwarded to the concerned State/UT Governments for inquiry and appropriate action.

There is no report from any State/UT regarding discrepancies in distribution of foodgrains.
